GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA UNSTARRED OUESTION NO. 377

ANSWERED ON 03.02.2022

PROCUREMENT AND CONSUMPTION OF GREEN ENERGY

+377. SHRI SANJAY BHATIA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has proposed new rules for the procurement and consumption of Green Energy in August, 2021;
- (b) if so, the details thereof;
- (c) whether the latest rules would encourage the energy consumers including industries in Karnal Parliamentary Constituency of Haryana at large scale to avail the benefits of renewable energy sources for regular operation; and
- (d) if so, the details thereof along with the steps taken in this regard?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a)to(d) Yes, the Government has proposed draft rules "Draft Electricity (Promoting Renewable Energy through Green Energy Open Access) Rules, 2021" for procurement and consumption of Green Energy. The draft rules were circulated for stakeholder consultation in August, 2021.

The proposed rules will encourage energy consumers including industries in Karnal Parliamentary Constituency of Haryana, who are willing to consume Green power, i.e. power generated from renewable sources of energy to avail the benefits of renewable energy sources for regular operation.
